

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).7522/2004

(From the judgement and order dated 18/12/2003 in MA No. 1164/1999 of The HIGH COURT OF M.P AT INDORE)

GULSHAN KUMAR

Petitioner(s)

VERSUS

ABHAY KUMAR & ORS.

Respondent(s)

(With prayer for interim relief and office report)

Date: 10/09/2007 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE H.K. SEMA

HON'BLE MR. JUSTICE LOKESHWAR SINGH PANTA

For Petitioner(s)

Mr. Puneet Jain, Adv.

Ms. Christi Jain, Adv.

Mr. H.D. Thanvi, Adv.

Mr. Piyush Jain, Adv.

Ms. Pratibha Jain, Adv.

For Respondent(s)

Mr. Ajay Choudhary, Adv.

UPON hearing counsel the Court made the following
ORDER

Leave granted.

(PAWAN KUMAR)
COURT MASTER

(PUSHAP LATA BHARDWAJ)
COURT MASTER